

Annexure – 9

Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on: 24.03.2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party					
1	Plumeria Resident Welfare Association	24-03-2023	64,25,00,600	0	others (Unsecured)			No	64,25,00,600				Individual HB also filed claim
	Total		64,25,00,600						64,25,00,600				

Ashok Kumar Gupta

Interim Resolution Professional of Andes Town Planners Pvt. Ltd.

IBBI/IPA-003/IP-N00010/2016-2017/10072

Date 01.04.2023

Place Delhi